

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:103  
ANSWERED ON:05.07.2004  
CHILD LABOUR  
Chandel Shri Suresh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government have identified the States where child labour system is still prevalent;
- (b) if so, the details thereof, State-wise;
- (c) the steps taken/being taken by the Government to eradicate the child labour and for their rehabilitation; and
- (d) the results thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) : Yes Sir.

(b) : A list showing the states with districts where 100 National Child Labour Projects(NCLPs) have been currently under implementation has been attached as Annexure-I.Government has also launched 50 new projects on 14.1.2004 as per list attached as Annexure-II.On the basis of the endemicity of child labour, another 100 NCLPs have been identified for implementation during the Tenth Plan.

(c) & (d) : In order to eliminate child labour in the country, the Government had adopted a National Child Labour Policy in 1987. This policy consists of three components:

(i) A legislative Action Plan

(ii) Focussing of general developmental programmes for benefiting child labour wherever possible; and

(iii) Project based plan of action for launching of projects for the welfare of working children in areas of high concentration of child labour.

Government of India has taken steps for withdrawal and rehabilitation of Child Labour working in hazardous occupations to reduce the incidence of child labour in a particular district through the Scheme of NCLP. Under the Scheme, special schools have been set up in the child labour endemic districts with the provision for non-formal /formal education, vocational training, stipend, nutrition, health-care etc. Through the existing projects, about 2.10 lakh children have already been mainstreamed into formal education system.